

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO- 577
ANSWERED ON- 14.12.2018

**SETTING OF SPECIAL AGRICULTURAL PROCESSING ZONE IN
CHHATTISGARH**

577. SHRI RAM VICHAR NETAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has any proposal to set up a special agricultural processing zone in Chhattisgarh in the near future;
- (b) if so, the details thereof;
- (c) if not, the reason therefor; and
- (d) the steps taken/being taken in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES

(SADHVI NIRANJAN JYOTI)

(a): No, Sir, The Ministry of Food Processing Industries (MoFPI) has no proposal to set up a special agricultural processing zone in Chhattisgarh in the near future.

(b): Does not arise.

(c) & (d): The Ministry of Food Processing Industries (MoFPI) does not set up any food processing industries/units/projects on its own. It provides financial assistance in the form of grants-in-aid under component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to the individual, farmers, farmer Producer Organizations (FPOs), entrepreneurs, cooperatives, societies, self Help Groups (SHGs), Private Companies and central/State PSUs etc. under its various schemes to enable them to set up of food processing industries/units/projects. The schemes are not any region specific or state specific, but are demand driven. Financial assistance to the eligible applicants is provided against the Expression of Interest issued by the MoFPI from time to time.

The details of projects sanctioned in the state of Chhattisgarh are as under:

Sl. No.	Name Of Scheme	Number of Projects		
		Total	Completed	Ongoing
1.	Mega Food Park	01	00	01
2.	Integrated Cold Chain and Value Addition Infrastructure	02	02	00
3.	Setting up/ Modernization of Abattoirs	01	00	01
4.	Creation / Expansion of Food Processing & Preservation Capacities	01	00	01
